IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-96/252/ND/2018

In the matter of

Perfect Features (P) Ltd.

....PETITIONER

SECTION:

Under Section 252 (3)

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor:

ORDER

None appears for the petitioner. Let the matter be posted for the appearance of the petitioner on 21.12.2018, failing which, the petition will be dismissed for non-prosecution.

List on 21.12.2018.

(R. VARADHARÁJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018